

**DIVISION BENCH**

**ITEM NO. 4**

**NATIONAL COMPANY LAW TRIBUNAL  
ALLAHABAD BENCH  
PRAYAGRAJ**

**IA No.421/2022 IN CP No.(IB) 7/ALD/2021**

**CORAM:**

- 1. SHRI HARNAM SINGH THAKUR,  
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI SUBRATA KUMAR DASH,  
HON'BLE MEMBER (TECHNICAL)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 21<sup>st</sup> November,  
2022, 12:30 pm**

<b>NAME OF THE COMPANY</b>	<b>M/S ANJALI CAPFIN PVT LTD V/S M/S PRIMUSS PIPES &amp; TUBES LTD</b>
<b>UNDER SECTION</b>	<b>7 IBC (IN CIRP)</b>

**COUNSEL APPEARED THROUGH VIDEO CONFERENCING:**

Sh. Nipul Gautam, Adv.

: *For the RP/ Applicant*

**ORDER**

**IA No.421/2022**

This is a 2<sup>nd</sup> Progress Report filed by the RP/ Applicant. The same be taken on record subject to just exceptions.

Accordingly, **IA No.421/2022** stands disposed of.

—Sd—

**(Subrata Kumar Dash)  
Member (Technical)**

—Sd—

**(Harnam Singh Thakur)  
Member (Judicial)**

**21<sup>st</sup> November, 2022**

*Bipul Kumar Tiwari  
(Stenographer)*